

**II. SESSION****HARYANA VIDHAN SABHA****BULLETIN NO.3**Tuesday, the 9<sup>th</sup> March, 2010**(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Tuesday, the 9<sup>th</sup> March, 2010 from 10.00 A.M. to 2.46 P.M.).****I. QUESTIONS**

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
5	5	-	-	20

(b) Un-starred : Nil.

**II. INTIMATION BY THE SPEAKER REGARDING ADJOURNMENT MOTION CONVERTED INTO CALLING ATTENTION NOTICE**

The Speaker informed the House that since Shri Om Parkash Chautala and 7 other MLAs, who had given notice of Adjournment Motion No. 1, which was converted into Calling Attention Notice No. 1 admitted for 9<sup>th</sup> March, 2010, have been suspended from the service of the House for the remainder of the present Session, therefore, the Calling Attention Notice No. 1 will not be taken up.

**III. WELCOME TO THE STUDENTS OF D.A.V.COLLEGE, NANEOLA (AMBALA).**

During the Questions Hour, the Parliamentary Affairs Minister welcomed the students of D.A.V. College, Naneola (Ambala) sitting in the Visitor's Gallery to watch the proceedings of the House.

**IV. REQUEST FOR CALLING BACK THE SUSPENDED MEMBERS OF BHARTIYA JANTA PARTY AND INDIAN NATIONAL LOK DAL**

Smt. Kavita Jain, a Member of the Bhartiya Janta Party raised the matter regarding suspension of the Members of Bhartiya Janta Party, Indian National Lok

Dal and Shiromani Akali Dal, for the remainder Session and requested that the Members may be called back in the House. The Chief Minister made few observations and condemned the behaviour and conduct of suspended Members in the House. He made a request to the Speaker to call back the suspended Members. The Speaker, after taking the sense of the House, revoked his earlier decision of suspension of Members of Bhartiya Janta Party, Indian National Lok Dal and Shiromani Akali Dal and allowed them to participate in the proceedings of the House.

## **V. WALK OUT**

During the discussion on the Governor's Address the Speaker informed Smt. Kavita Jain to go and call the suspended Members with the request that they should not interrupt the proceedings of the House. Instead of calling back the suspended Members Smt. Kavita Jain insisted that the Business of the House be suspended and discussion on the issue of rising prices of essential commodities be taken up. The Speaker informed her that she may call the suspended Members in the House but Smt. Kavita Jain continued speaking without the permission of the Chair. She insisted time and again that the adjournment motion be taken up immediately. Smt. Kavita Jain was adamant and insisted that the Business of the House be suspended and discussion on the issue of rising prices of essential commodities be taken up. The Speaker did not allow to take up the matter regarding the issue of rising prices and Smt. Kavita Jain staged a walk out in protest against not allowing the issue of raising prices of essential commodities.

## **VI. STATEMENT BY THE MINISTER**

The Parliamentary Affairs Minister with the permission of the Speaker made a statement regarding the behaviour and conduct of the suspended Members of Bhartiya Janta Party, Indian National Lok Dal and and Shiromani Akali Dal in the House and also made a statement regarding the matter of rising prices of essential commodities.

**VII. RESUMPTION OF DISCUSSION ON GOVERNOR'S ADDRESS AND VOTING ON MOTION OF THANKS.**

Discussion on the Governor's Address was resumed.

Shri Kuldip Sharma, a Member of the Treasury Benches, who had spoken for two minutes and was still in possession of the House when it was adjourned, resumed his speech and spoke for 38 minutes.

Shri Dharambir Singh, Chief Parliamentary Secretary, seconded the motion and spoke for 26 minutes.

Sarvshri Anand Singh Kaushik, Devender Kumar Bansal, Aftab Ahmed, Rajpal, Satpal Sangwan, Anil Dhantori, Jagbir Singh Malik, Naresh Selwal, Rao Narender Singh and Raghubir Singh Tewatia, Members from the Treasury Benches spoke for 7, 10, 9, 10, 7, 12, 10, 9, 13 and 7 minutes, respectively.

Chief Minister by way of reply spoke for 32 minutes.

Thereafter the motion-

"That an address be presented to the Governor in the following terms:-

"That the Members of the Haryana Vidhan Sabha assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 5th March, 2010 at 2.00 P.M.'."

was put and carried.

**VIII PRESENTATION OF SUPPLEMENTARY ESTIMATES FOR THE YEAR 2009-2010(SECOND INSTALMENT).**

The Finance Minister presented the Supplementary Estimates for the Year 2009-2010(Second Instalment).

**IX. PRESENTATION OF REPORT OF ESTIMATES COMMITTEE**

Rao Dharampal, Chairperson, Estimates Committee, presented the Report of the Committee on the Supplementary Estimates 2009-2010. (Second Instalment).

**X. DISCUSSION AND VOTING ON DEMANDS FOR SUPPLEMENTARY ESTIMATES FOR THE YEAR 2009-2010 (SECOND INSTALMENT).**

Discussion and Voting on the Demands for Supplementary Grants.

According to previous practice and in order to save the time of the House, the demands on the order paper (No.1, 4, 6 to 7, 9 to 15 , 17, 22, 24 and 25) were deemed to have been read and moved together and a general discussion on the supplementary demands was permitted. The Members were requested to indicate the demand No. on which they wished to raise discussion.

No Member rose to speak.

Demand No. 1 was put and carried.

Demand Nos. 4 was put and carried.

Demand Nos. 6 to 7 were put together and carried.

Demand Nos. 9 to 15 were put together and carried.

Demand No. 17 was put and carried.

Demand No 22 was put and carried.

Demand Nos. 24 to 25 were put together and carried

**XI EXTENTION OF SITTING**

The Speaker with the sense of the House, extended the time of the sitting at 1.59 P.M. for one hour.

The Deputy Speaker occupied the Chair from 11.36 AM to 12.20 PM.

The Sabha then adjourned till 10.00 AM on Wednesday the 10<sup>th</sup> March, 2010.

**CHANDIGARH  
THE 9TH MARCH, 2010**

**SUMIT KUMAR  
SECRETARY.**